

PHAPHUND-MAINPURI RAILWAY LINE

*1003. **Shri Badshah Gupta:** Will the Minister of Railways be pleased to state:

(a) the amount of estimates made some years ago regarding the construction of a new Railway Line joining Phaphund (Railway Station, E.I.R. in Etawah District) with Mainpuri and Etah; and

(b) how far the matter has progressed?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No estimate for this particular project has so far been prepared.

(b) Uttar Pradesh Government's proposal to construct a line from Mainpuri to Kasganj, via Etah, was considered by the Central Board of Transport at their meeting held on 20th December 1949 when it was decided that the proposal should be dropped.

SHIKOHABAD-FURRUKHABAD RAILWAY LINE (OVER-CROWDING)

*1004. **Shri Badshah Gupta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the Ganges bathing festival occasions there is abnormal rush of passengers on the Shikohabad-Furrukhabad (E.I.Ry. Branch Line) and passengers are permitted to occupy seats on and at the roofs of bogies; and

(b) if so, what steps Government propose to take in the matter?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) During the Ganges bathing festival, there is heavy rush on occasions on the Shikohabad-Furrukhabad section and in spite of the best efforts of the Railway to prevent footboard travelling and roof riding by passengers, some cases do occur. There is, however, no basis for the suggestion that such irregular travelling is permitted by Railways.

(b) To cope with the rush of traffic, mela special trains are run and additional carriages attached to the ordinary scheduled trains and travelling ticket checking squads are specially deputed at all important points to deal with ticketless and irregular travelling. A Special Magistrate with adequate staff is also posted during the festival days for the same purpose.

AMRAOTI-NARKHER RAILWAY LINE

*1005. **Shri Chandak:** Will the Minister of Railways be pleased to state:

(a) whether there was a proposal to construct a railway line between Amraoti and Narkher (Madhya Pradesh) on the G.I.P. (Central) Railway;

(b) whether it is a fact that the Government of Madhya Pradesh urged the necessity of the above railway line and requested the Government of India for the construction thereof; and

(c) if so, what decision has been taken in the matter?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). Yes.

(c) The Traffic survey of the project has been completed; and the Engineering Survey has been partly done. The preliminary reports received revealed that the project could not be commercially justified. This project will be considered by the Central Board of Transport along with other projects in Madhya Pradesh in due course, when a final decision will be taken.

MINOR IRRIGATION PROJECTS IN BIHAR

*1006. **Shri B. P. Sinha:** Will the Minister of Food and Agriculture be pleased to state the total amount of assistance proposed to be given to Bihar for 'minor irrigation projects' in 1952-53?

The Minister of Food and Agriculture (Shri Kidwai): A grant of Rs. 19.47 lakhs has already been sanctioned for wells, pynes, ahars, etc. Further schemes involving grants of Rs. 39.36 lakhs and loan of Rs. 2.5 lakhs are under consideration.

CENTRAL TRACTOR ORGANISATION

*1007. **Giani G. S. Musafir:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that C.T.O. is taking over the tractors unit of the Delhi State Government; and

(b) if so, the stage and terms of negotiations?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). As the Delhi Tractor Cultivation Scheme is being wound up, it has been decided that the tractors and other equipment purchased by the Delhi Administration